

17.25 hrs.

**GOA, DAMAN AND DIU BUDGET,
1967-68 AND DEMANDS FOR SUP-
PLEMENTARY GRANTS* (GOA, DA-
MAN AND DIU), 1966-67**

Mr. Speaker: Now we will take up the Goa, Daman and Diu Budget. There is no time for speeches; only questions may be asked.

DEMAND NO. 1—LAND REVENUE

Mr. Speaker: Motion moved.

"That a sum not exceeding Rs. 1,70,000 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Land Revenue'".

DEMAND NO. 2—STATE EXCISE DUTIES

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 2,78,100 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'State Excise Duties'".

DEMAND NO. 3—TAXES ON VEHICLES

Mr. Speaker: Motion moved.

"That a sum not exceeding Rs. 92,300 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Taxes on Vehicles'".

DEMAND NO. 4—SALES TAX

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 57,000 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the

year ending on the 31st day of March, 1968, in respect of 'Sales Tax'".

DEMAND NO. 5—OTHER TAXES AND DUTIES

Mr. Speaker: Motion moved.

"That a sum not exceeding Rs. 2,10,000 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Other Taxes and Duties'".

DEMAND NO. 6—STAMPS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 3,300 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Stamps'".

DEMAND NO. 7—REGISTRATION FEES

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 80,100 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Registration Fees'".

DEMAND NO. 8—UNION TERRITORY LEGISLATURES

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 1,57,500 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Union Territory Legislature'".

*Moved with the recommendation of the President.

DEMAND No. 9—GENERAL ADMINISTRATION

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 13,34,600 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'General Administration'".

DEMAND No. 10—ADMINISTRATION OF JUSTICE

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 4,53,600 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Administration of Justice'".

DEMAND No. 11—JAILS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 1,20,300 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Jails'".

DEMAND No. 12—POLICE

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 18,72,600 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Police'".

DEMAND No. 13—MISCELLANEOUS DEPARTMENTS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 2,33,200 be granted to the

President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Miscellaneous Departments'".

DEMAND No. 14—SCIENTIFIC DEPARTMENTS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 68,900 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Scientific Departments'".

DEMAND No. 15—EDUCATION

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 59,20,000 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Education'".

DEMAND No. 16—MEDICAL

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 26,20,200 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Medical'".

DEMAND No. 17—PUBLIC HEALTH

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 19,04,400 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Public Health'".

DEMAND No. 18—AGRICULTURE

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 15,83,100 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Agriculture'".

DEMAND No. 19—ANIMAL HUSBANDRY

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 6,08,300 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Animal Husbandry'".

DEMAND No. 20—COOPERATION

Mr. Speaker: Motion moved.

"That a sum not exceeding Rs. 2,16,700 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Cooperation'".

DEMAND No. 21—INDUSTRIES

Mr. Speaker: Motion moved.

"That a sum not exceeding Rs. 4,20,200 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Industries'".

DEMAND No. 22—COMMUNITY DEVELOPMENT PROJECTS, NATIONAL EXTENSION SERVICE AND LOCAL DEVELOPMENT WORKS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 6,06,000 be granted to the President, on account, for or towards defraying the charges

in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Community Development Projects, National Extension Service and Local Development Works'".

DEMAND No. 23—LABOUR AND EMPLOYMENT

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 29,500 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Labour and Employment'".

DEMAND No. 24—MISCELLANEOUS, SOCIAL AND DEVELOPMENTAL ORGANISATIONS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 8,40,600 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Miscellaneous, Social and Developmental Organisation'".

DEMAND No. 25—IRRIGATION, NAVIGATION, EMBANKMENT AND DRAINAGE WORKS (NON-COMMERCIAL)

Mr. Speaker: Motion moved.

"That a sum not exceeding Rs. 2,48,700 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial)'".

DEMAND No. 26—ELECTRICITY SCHEMES

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 21,41,000 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Electricity Schemes'".

DEMAND No. 27—PUBLIC WORKS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 32,82,000 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Public Works'".

DEMAND No. 28—CAPITAL OUTLAY ON PUBLIC WORKS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 13,76,700 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay on Public Works'".

DEMAND No. 29—PORTS AND PILOTAGE

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 1,88,000 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Ports and Pilotage'".

DEMAND No. 30—ROAD AND WATER TRANSPORT SCHEMES

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 5,37,200 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory

of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of Roads and Water Transport Schemes".

DEMAND No. 31—PENSIONS AND OTHER RETIREMENT BENEFITS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 11,75,900 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Pensions and Other Retirement Benefits'".

DEMAND No. 32—STATIONERY AND PRINTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 3,31,300 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Stationery and Printing'".

DEMAND No. 33—FOREST

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 3,29,300 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Forest'".

DEMAND No. 34—MISCELLANEOUS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 26,72,000 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Miscellaneous'".

DEMAND No. 35—OTHER MISCELLANEOUS COMPENSATIONS AND ASSIGNMENTS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 38,000 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Other Miscellaneous Compensations and Assignments'".

DEMAND No. 36—CAPITAL OUTLAY ON IMPROVEMENT OF PUBLIC HEALTH

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 16,66,700 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay on Improvement of Public Health'".

DEMAND No. 37—CAPITAL OUTLAY ON SCHEMES OF AGRICULTURAL IMPROVEMENT AND RESEARCH

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 8,66,700 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay on Schemes of Agricultural Improvement and Research'".

DEMAND No. 38—CAPITAL OUTLAY ON INDUSTRIAL AND ECONOMIC DEVELOPMENT

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 9,27,900 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of

March, 1968, in respect of 'Capital Outlay on Industrial and Economic Development'".

DEMAND No. 39—CAPITAL OUTLAY ON IRRIGATION, NAVIGATION, EMBANKMENT AND DRAINAGE WORKS (NON-COMMERCIAL)

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 1,66,700 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay on Irrigation Navigation, Embankment and Drainage Works (Non-Commercial)'".

DEMAND No. 40—CAPITAL OUTLAY ON ELECTRICITY SCHEMES

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 50,00,000 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay of Electricity Schemes'".

DEMAND No. 41—CAPITAL OUTLAY ON PUBLIC WORKS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 51,57,000 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay on Public Works'".

DEMAND No. 42—CAPITAL OUTLAY ON OTHER WORKS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 10,83,900 be granted to the President, on account, for or towards defraying the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of

March, 1968, in respect of 'Capital Outlay on Other Works'".

DEMAND NO. 43—CAPITAL OUTLAY ON PORTS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 5,00,000 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay on Ports'".

DEMAND NO. 44—CAPITAL OUTLAY ON ROAD AND WATER TRANSPORT SCHEMES

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 2,00,000 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay on Road and Water Transport Schemes'".

DEMAND NO. 45—CAPITAL OUTLAY ON FORESTS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 5,00,000 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay on Forests'".

DEMAND NO. 46—CAPITAL OUTLAY ON SCHEMES OF GOVERNMENT TRAINING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 1,42,90,000 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Capital Outlay on Schemes of Government Training'".

DEMAND NO. 47—LOANS AND ADVANCES BY UNION TERRITORY GOVERNMENT

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 17,00,000 be granted to the President, *on account, for or towards defraying* the charges in respect of the Union Territory of Goa, Daman and Diu during the year ending on the 31st day of March, 1968, in respect of 'Loans and Advances by Union Territory Government'".

DEMAND NO. 1—LAND REVENUE

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 90,200 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Land Revenue'".

DEMAND NO. 2—STATE EXCISE DUTIES

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 52,000 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of State Excise Duties.

DEMAND NO. 4—SALES TAX

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 100 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Sales Tax'".

DEMAND NO. 5—OTHER TAXES AND DUTIES

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 45,000 be granted to the President, to defray

the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Other Taxes and Duties'".

DEMAND No. 7—REGISTRATION FEES

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 10,800 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Registration Fees'".

DEMAND No. 9—GENERAL ADMINISTRATION

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 57,000 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'General Administration'".

DEMAND No. 11—JAILS

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 6,200 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Jails'".

DEMAND No. 12—POLICE

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 7,64,500 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of

March, 1967, in respect of 'Police'".

DEMAND No. 13—MISCELLANEOUS DEPARTMENTS

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 47,400 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Miscellaneous Departments'".

DEMAND No. 14—SCIENTIFIC DEPARTMENTS

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 35,700 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Scientific Departments'".

DEMAND No. 15—EDUCATION

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 29,49,900 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Education'".

DEMAND No. 16—MEDICAL

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 51,100 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Medical'".

DEMAND No. 18—AGRICULTURE**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 100 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Agriculture'".

DEMAND No. 19—ANIMAL HUSBANDRY**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 63,200 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Animal Husbandry'".

DEMAND No. 20—CO-OPERATION**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 65,100 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Co-operation'".

DEMAND No. 22—COMMUNITY DEVELOPMENT PROJECTS, NATIONAL EXTENSION SERVICE AND LOCAL DEVELOPMENT WORKS**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 34,000 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Community Development Projects, National Extension Service and Local Development Works'".

DEMAND No. 24—MISCELLANEOUS SOCIAL AND DEVELOPMENTAL ORGANIZATIONS**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 4,29,200 be granted to the President, to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Miscellaneous Social and Developmental Organisations'".

DEMAND No. 25—IRRIGATION NAVIGATION, EMBANKMENT AND DRAINAGE WORKS**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 3,89,500 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu, which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Irrigation, Navigation, Embankment and Drainage Works'".

DEMAND No. 27—PUBLIC WORKS**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 1,30,900 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu, which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Public Works'".

DEMAND No 28—CAPITAL OUTLAY ON PUBLIC WORKS**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 33,70,000 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu, which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Capital Outlay on Public Works'".

ed to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu, which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Ports and Pilotage'."

DEMAND No. 30—ROAD AND WATER TRANSPORT SCHEMES

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 3,55,900 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu, which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Road and Water Transport Schemes'."

DEMAND No. 31—PENSIONS AND OTHER RETIREMENT BENEFITS

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 1,500 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Pension and Other Retirement Benefits'."

DEMAND No. 32—STATIONERY AND PRINTING

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 2,70,100 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Stationery and Printing'."

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DEMAND No. 33—FOREST

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 1,17,800 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Forest'."

DEMAND No. 36—CAPITAL OUTLAY ON IMPROVEMENT OF PUBLIC HEALTH

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 17,50,000 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of Capital Outlay on Improvement of Public Health."

DEMAND No. 38—CAPITAL OUTLAY ON INDUSTRIAL AND ECONOMIC DEVELOPMENT

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 4,30,000 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Capital Outlay on Industrial and Economic Development'."

DEMAND No. 43—CAPITAL OUTLAY ON PORTS

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 6,86,000 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of pay-

[Mr. Speaker]

ment during the year ending the 31st day of March, 1967, in respect of 'Capital Outlay on Ports'."

DEMAND NO. 44—CAPITAL OUTLAY ON ROAD AND WATER TRANSPORT SCHEMES

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 1,00,000 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Capital Outlay on Road and Water Transport Schemes'."

DEMAND NO. 45—CAPITAL OUTLAY ON FORESTS

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 9,00,000 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Capital Outlay on Forests'."

DEMAND NO. 47—LOANS AND ADVANCES

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs 200 be granted to the President to defray the charges in respect of the Union Territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Loans and Advances'."

Shri S. M. Banerjee (Kanpur): I submit about Goa Budget and Rajasthan Budget specially that the time left is only five minutes and we want that our protest should be on record that about Rajasthan, where democracy has been raped, we did not get even a chance to discuss the Budget... (Interruption)

Mr. Speaker: Even these five minutes you are losing.

Shri Nambiar (Tiruchirappalli): The rancour is there.

An hon. Member: What is the harm in having two hours tomorrow for this?

Mr. Speaker: It has to go to Rajya Sabha and then get the President's assent. All this was discussed at the latest meeting with the leaders. If anybody wants to ask a question, he may do so. We discussed Rajasthan in the debate on the motion for No-confidence for two or three days.

Dr. Karni Singh (Bikaner): Can we not continue it after the half-an-hour discussion?

श्री श्रीकार लाल बेरवा (कोटा) : क्या राजस्थान का बजट वैसे ही पास करा दिया जायेगा ?

Dr. Karni Singh: Do we not move our cut motions?

Mr. Speaker: You can move them.

Dr. Karni Singh: You may treat our cut motions as moved.

Mr. Speaker: I would like you to elicit some information. You cannot change the whole thing. It was agreed to. It has to go to Rajya Sabha before President's assent is secured. Therefore without losing time somebody may ask a question.

Shri S. M. Banerjee: Give two and a half minutes for Goa and two and a half minutes for Rajasthan.

Shri S. S. Kothari (Mandsaur): Could we not prolong the sitting by half an hour?

Mr. Speaker: No.

Shri Nambiar: May I ask one question?

Mr. Speaker: About Goa?

Shri Nambiar: No, about Rajasthan.

Mr. Speaker: Then, let me first put the Goa Budget out of the way.

The question is:

"That the respective sums not exceeding the amounts shown in the third column of the order paper, be granted to the President, on account, for or towards defraying the charges in respect of the Union territory of Goa, Daman and Diu during the year ending on the 31st day of March 1968, in respect of the heads of demands entered in the second column thereof against Demands Nos 1 to 47."

The motion was adopted

Mr. Speaker: The question is

"That the respective Supplementary sums not exceeding the amounts shown in the third column of the order paper be granted to the President to defray the charges in respect of the Union territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967 in respect of the following demands entered in the second column thereof —

Demands Nos 1, 2, 4, 5, 7, 9
11 to 16, 18 to 20, 22, 24, 25, 27
to 33, 36, 38, 43 to 45 and 47"

The motion was adopted

17 29 hrs

GOA, DAMAN AND DIU
APPROPRIATION (VOTE ON
ACCOUNT) BILL*, 1967

The Minister of State in the Ministry of Finance (Shri K. C. Pant): Sir, on behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the

Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of a part of the financial year 1967-68

Mr. Speaker: The question is

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of a part of the financial year 1967-68"

The motion was adopted

Shri K C Pant: Sir, I introduce† the Bill.

17 29½ hrs

GOA, DAMAN AND DIU APPRO-
PRIATION BILL*, 1967

The Minister of State in the Ministry of Finance (Shri K. C. Pant): Sir, on behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of the financial year 1966-67

Mr Speaker: The question is

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of the financial year 1966-67"

The motion was adopted

Shri K C Pant: Sir, I introduce† the Bill!

*Published in Gazette of India Extraordinary, Part II, section 3, dated 28-3-67

†Introduced with the recommendation of the President.